

THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). While forwarding the application of 'Dr. P. V. Mandlik Memorial Hospital' on 23rd July, 1986, the Government of Maharashtra had declined to bear their share in respect of the construction of the hospital building on the plea that the health care needs of the area are already being met by a Primary Health Centre and a rural hospital. However, a communication has now been received from the State Government on 3.11.1986 wherein they have expressed willingness to bear their share of expenditure. The recommendation of the State Government is however, not in the prescribed proforma. Under the scheme, 40 per cent of total expenditure in respect of construction of hospital building is to be borne by the State Government. Since initially the State Government had expressed inability to bear their own share of construction, it was not possible to give financial assistance to the institution. However, in view of the latest communication of the State Government wherein they have agreed to bear their share of expenditure, the request of the institution will be re-examined with reference to the provisions of the relevant grant-in-aid rules.

Major ports facing dredging problem

341. **SHRIMATI JAYANTI PATNAIK :** Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) The amount earmarked for the development of major ports during the Seventh Plan;

(b) the amount allocated to Paradip Port for the above purpose;

(c) the major ports which are facing acute dredging problem; and

(d) the details of the steps taken to overcome the dredging problem ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) The approved outlay for the major ports in the 7th plan is Rs.955 crores. The Port-wise break-up of the outlay is as follows :

| Name of Port | Approved outlay (Rs. in crores) |
|--|------------------------------------|
| 1. (a) Calcutta | 47.00 |
| (b) Haldia | 62.00 |
| (c) Bhagirati Hooghly River Training Works | 30.00 |
| 2. Bombay | 106.00 |
| 3. Madras | 68.00 |
| 4. Cochin | 56.00 |
| 5. Visakhapatnam | 51.00 |
| 6. Kandla | 28.00 |
| 7. Mormugao | 25.00 |
| 8. Paradip | 42.50 |
| 9. New Mangalore | 18.50 |
| 10. Tuticorin | 19.00 |
| 11. Nhava Sheva | 402.00 |
| Total : | 955.00 |

(b) The amount allocated to Paradip Port during the 7th plan is Rs. 42.50 crores.

(c) and (d). The Ports of Calcutta, Paradip and Cochin face serious dredging problems. At Calcutta Port, the Port's annual dredging capacity is not adequate to meet the requirements. To meet the shortfall, port deploys DCI dredgers regularly. DCI has formulated a proposal to procure a dredger in replacement of one existing dredger 'Mohana' of the Calcutta Port Trust.

At Paradip Port, the port does not have dredger of its own. Hence, the port deploys DCI dredger every year, to clear the siltation and maintain the requisite draft.

At Cochin, the Port's dredging capacity is not adequate. Hence to is being supplemented by the dredgers of DCI. A scheme for acquisition of a new dredger in replacement of the port dredger 'Lady Willingdon' has been included in the 7th Plan and the proposal has also been sanctioned.

Besides, a scheme for acquisition of two trailer suction dredgers of 4500M³ capacity

and one cutter suction dredger of 2250 M³ capacity by DCI has been included in the 7th Five Year Plan. The dredgers which are intended as replacements will also add to the capacity of the DCI. A total outlay of Rs. 95 crores has been made for acquisition of these dredgers and related plant and equipments in the 7th Plan for DCI.

Drip irrigation schemes

342. SHRI AMARSINH RATHAWA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Indian Petrochemicals Corporation Limited, Baroda, presented a report on Drip irrigation in the country;

(b) if so, what are the details of this scheme;

(c) whether this scheme has been introduced in the country, if so, the name of the States and the results thereof; and

(d) the steps being taken by Government to introduce this scheme in such areas which are facing scarcity of water ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) to (c). At the instance of the National Committee on the use of plastics in agriculture the Indian Petro-Chemicals Corporation Ltd. commissioned a pilot study on techno-economic feasibility for introducing drip irrigation for the States of Gujarat, Karnataka, Tamilnadu and Rajasthan. The project reports which have been presented to the respective State Governments give the advantages of drip irrigation system, project area, project components, costs and benefits and possible funding and financing for the project. The State Governments have accepted these reports in principle and agreed to implement them.

(d) To popularise drip irrigation, the Ministry of Water Resources is operating a Centrally Sponsored Scheme under which subsidies are given to the small and marginal farmers and are shared on 50.50 basis between the Centre and the States.

Wagons and coaches in Indian Railways

343. SHRI SYED MASUDAL HOSSAIN : Will the Minister of RAILWAYS be pleased to state :

(a) the number of wagons and coaches required for Indian Railways now;

(b) the number of wagons and coaches available for use;

(c) the number of old wagons and coaches in the country which need immediate replacement;

(d) whether there is any gap between requirement and availability;

(e) if so, the details thereof; and

(f) the steps taken to remove the gap ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) The additional requirements of wagons and coaches, both on additional and replacement account are estimated for 1986-87 as under :-

| | | |
|-----------------|---|--------|
| *Wagons | — | 20,000 |
| *Coaches & EMUs | — | 1,282 |

(b) Holdings of wagons and coaches (as on 31-3-1986) were as follows :-

| | | |
|-----------------|---|------------------|
| *Wagons | — | 5,33,142 (Prov.) |
| *Coaches & EMUs | — | 38,232 (Prov.) |

(c) Replacement of wagons and coaches is done on age-cum-condition basis. The number of wagons and coaches which have exceeded their codal life as on 31-3-1986 is as under :

| | | |
|-----------------|---|--------|
| *Wagons | — | 22,573 |
| *Coaches & EMUs | — | 5,379 |

(d) to (f). By and large, the rail transport targets for 1986-87 are expected to be achieved with the existing fleet of wagons and coaches and proposed acquisition.

* All figures of wagons mentioned are in '4-wheeler units' and of coaches and EMUs in 'vehicle units.'